

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
11-07-2024 AT 10:30 AM**

**CP No. 385/241/HDB/2019**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Zetatek Technologies Pvt Ltd & 2 others

**...Petitioner**

**AND**

Gagan Aerospace Ltd & 15 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Ms Pooja Jain, for Petitioner present through Video Conference.  
Learned Counsel Mr Y Suryanarayana, for respondent Nos 2 and 4 present physically.

Matter passed over.

Matter called again.

Learned Senior Counsel Mr S Niranjan Reddy, for Respondent Nos 2 and 4 present through Video Conference.

Due to network breakdown for two hours, this matter could not be taken up. For hearing, matter adjourned to 24.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**